

8

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :

PETITION NUMBER : CP/38/2018

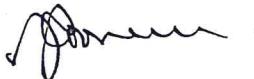
NAME OF THE PETITIONER(S) : MADHUMITHA KANNAN ADITYAN

NAME OF THE RESPONDENT(S) : TAMILNADU MERCHANTILE BANK LTD

UNDER SECTION : 59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) H. Karthik Seshadri Counsel for Petitioner 

2) T. Poornam Counsel for Respondent 

ORDER

Shri H Karthik Seshadri, Counsel for petitioner present. Shri T Poornam caused appearance on behalf of the respondent and prayed for time to file vakalat and counter. Time is enlarged with a direction to file vakalat and counter and furnish copy of the counter to the other side prior to the next date of hearing. Put up on 22.02.2018.

—sel—
(S VIJAYARAGHAVAN)
Member (Technical)

—sel—
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)